

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO-138

TO BE ANSWERED ON MONDAY, THE 03RD FEBRUARY, 2025, MAGHA 14, 1946 (SAKA)

Payment of GST and Cess to Jharkhand

†138. Shri Rajesh Ranjan:

Will the Minister of FINANCE be pleased to state:

(a) whether the outstanding amount of one lakh thirty six thousand crores towards share of Jharkhand State in the form of GST and other cess has not been paid till date;

(b) if so, the reasons therefor; and

(c) the date by which the GST and cess is likely to be released to Jharkhand?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a):- There is no outstanding amount payable to the State of Jharkhand with respect to State's share of GST and other Cess. Central Government has already released entire amount of GST compensation of about Rs. 13,749 crore, including the back-to-back loan released at the time of COVID-19 pandemic, to the State of Jharkhand as per the mandate of Constitution.

(b) & (c):- Does not arise in view of reply to (a) above.
